

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)/2018(Diary No(s). 37374/2017)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

HRISHI KESH PANDEY & ORS.

Respondent(s)

Date : 14-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Petitioner(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ankur Prakash, AOR
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time as a last opportunity is granted
to the learned counsel for the petitioner to cure the
defects as pointed out by the Registry, failing which the
Special Leave Petition shall stand dismissed without
further reference to the Court.

(B.Parvathi)
Court Master

(Suman Jain)
Branch Officer